

DIVISION BENCH
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/57(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	AVAIL PRINTERS PVT.LTD. VS MARTINA BIO GENICS PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

ORDER

1. This is a Transferred Petition from Hon'ble High Court at Calcutta.
2. Registry is directed to issue notice to parties by speed post and e-mail and place tracking information on record.
3. Post this matter on **21/6/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**